COURT-II

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016 APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015 APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016 AND APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

Dated: 27th July, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

APPEAL NO. 62 OF 2016 & IA NO. 155 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission Respondent(s)

APPEAL NO. 293 OF 2015 & IA NO. 476 OF 2015 AND APPEAL NO. 278 OF 2015 & IA NO. 455 OF 2015

In the matter of:

JSW Steel Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission Respondent(s)

APPEAL NO. 23 OF 2016 & IA NO. 61 OF 2016

In the matter of:

Tamil Nadu Newsprint & Papers Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission Respondent(s)

APPEAL NO. 24 OF 2016 & IA NO. 65 OF 2016

In the matter of:

TANFAC Industries Ltd. Appellant(s)

Vs.

Tamil Nadu Electricity Regulatory Commission Respondent(s)

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Counsel for the Appellant(s) : Mr. Senthil Jagadeesan

Ms. Sonakshi Malhan

Counsel for the Respondent(s) : Mr. S. Vallinayagam for R-1

<u>ORDER</u>

List this batch of appeals for hearing on <u>19.09.2018</u>, as agreed by the learned counsel appearing for the Appellant and the Respondent.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

Bn/pr